

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 6424
TO BE ANSWERED ON 05.04.2018

IMPLEMENTATION OF SVEP

6424. SHRI GODSE HEMANT TUKARAM:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the progress made in the implementation of Start-up Village Entrepreneurship Programme (SVEP) under the National Rural Livelihood Mission (NRLM) across the country, State-wise including Maharashtra;
- (b) the details of expenditure incurred on the implementation of SVEP since the launch of the scheme till now, State-wise; and
- (c) whether any review of SVEP has been undertaken and if so, the details and the outcome thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Start-up Village Entrepreneurship Programme (SVEP), the sub-scheme under the National Rural Livelihoods Mission (NRLM) is being implemented in 114 blocks across 19 States including Maharashtra as on 28th February, 2018. 16,612 enterprises have been supported under the programme as on 28th February, 2018. The state wise details are given in **Annexure - I**.

(b): Till 31st March, 2018, the total release to States under SVEP as Central share has amounted to Rs.14,566.41 lakhs. The state-wise details of release are given in the **Annexure -II**.

(c): The programme has been launched only in 2015-16 and has been effectively grounded only in 2016-17. No review of the programme has therefore been undertaken so far. The progress of implementation is, however, reviewed and monitored periodically in the Performance Review meetings held in the Ministry from time to time.

Annexure-I

State wise and block wise details of enterprise formation as on Feb 28, 2018

<i>No</i>	<i>States</i>	<i>No of Blocks where AAP approved</i>	<i>No of Blocks where DPR is approved</i>	<i>No of Blocks where enterprise formations started</i>	<i>No of enterprises formed</i>
1	Andhra Pradesh	8	6	4	2,845
2	Bihar	12	12	6	2,633
3	Chhattisgarh	7	4	3	1,474
4	Gujarat	3	3	3	88
5	Haryana	6	2	2	611
6	Jammu & Kashmir	2	2	2	238
7	Jharkhand	12	12	6	593
8	Kerala	14	14	2	693
9	Madhya Pradesh	8	8	3	1,669
10	Maharashtra	2	2	2	1,818
11	Meghalaya	1	0	0	0
12	Nagaland	2	2	2	968
13	Odisha	8	8	2	271
14	Punjab	1	1	0	0
15	Rajasthan	5	2	2	828
16	Tamil Nadu	2	0	0	0
17	Telangana	8	2	0	0
18	Uttar Pradesh	6	6	2	817
19	West Bengal	7	2	2	1,066
	Total	114	88	43	16,612

Annexure-II

State wise expenditure on SVEP as on 31st March, 2018 since inception

(Rs. in lakhs)

No	State	Funds sanctioned (Central and State share)	Central share	Central Share released
1	Andhra Pradesh	3,383.30	2,029.98	1,232.74
2	Bihar	6,404.21	3,842.53	1,955.45
3	Chhattisgarh	2,137.20	1,282.32	975.24
4	Gujarat	1,617.20	970.32	242.58
5	Haryana	1,126.97	676.18	525.13
6	Jammu & Kashmir	931.09	837.98	628.49
7	Jharkhand	5,643.06	3,385.84	1,679.80
8	Kerala	7,582.08	4,549.25	1,819.82
9	Madhya Pradesh	4,260.52	2,556.31	1,094.83
10	Maharashtra	1,045.00	627.00	470.25
11	Meghalaya	30.00	27.00	27.00
12	Nagaland	1,112.37	1,001.13	750.86
13	Odisha	4,055.51	2,433.31	916.22
14	Punjab	30.00	18.00	18.00
15	Rajasthan	1,161.29	696.77	375.39
16	Tamil Nadu	60.00	36.00	36.00
17	Telangana	1,074.12	644.47	483.39
18	Uttar Pradesh	3,230.26	1,938.16	820.81
19	West Bengal	1,093.14	655.88	514.41
	Total	45,977.32	28,208.43	14,566.41